

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-27/ND/2022
IA/647/2024

IN THE MATTER OF:

Vishnu Vaibhav Industries Pvt. Ltd.

.....Applicant

Vs.

ATS Infrastructure Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **30.05.2024.**

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**